

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 30/(ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: Bhanvi Buildtech Ltd. & Ors Vs. M/s JSS
Buildcon Pvt. Ltd. & Ors.

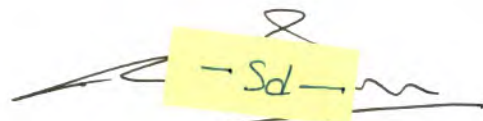
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. S. Batra, Sr. Advocate Mr. Kunal Sabharwal, Advocate Mr. Aditya Mishra, Advocate		
	For the Respondent (s) :	Mr. K. Datta, Advocate, Mr. Satish Rai, Advocate		

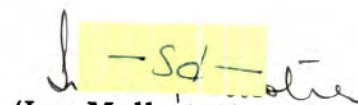
ORDER

Ld. Counsel for the Respondent submits that reply to the C.A. has been received by him only yesterday. He, therefore, needs instructions from his client.

To come up for final arguments on 16th October, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**